

Data Coverage Standalone

SCC Online[®] (Direct Tax)

Judgments with Trueprint

Law Reports

- Supreme Court Cases™ (1969 - till Date) on Direct Tax
- Supreme Court Cases™ (Pre'69) on Direct Tax
- Supreme Court Cases™ (Tax)
- High Court Cases™ on Direct Tax
- "Income Tax Reports (ITR)" for the period 1933 - till date
- "Income Tax Reports (OL) - (ITR-OL)" for the period 2013-2023
- "ITR's Tribunal Tax Reports - (ITR (Trib))" for the period 2010-2023
- "ITR's Tribunal Tax Reports (OL) - (ITR (Trib)-OL)" for the period 2013-2023

Judgments with Non Trueprint

Supreme Court

- Unreported Judgments on Direct Tax since 1950

High Court

- Unreported Judgments on Direct Tax since 1779

Tribunals & Commissions

- Income Tax Appellate Tribunal since 1941
- Advance Rulings (Income Tax) Authority since 1994

Articles

- Supreme Court Cases™ on Direct Tax
- Income Tax Reports (ITR)
- ITR's Tribunal Tax Reports - (ITR (Trib))

Statutes

Acts

1. Income Tax Act, 1961
2. Constitution of India
3. Companies Act, 2013
4. Contract Act, 1872
5. Sakshya Adhinyam, 2023
6. Insolvency and Bankruptcy Code, 2016
7. Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act, 2015
8. Charitable and Religious Trusts Act, 1920
9. Charitable Endowments Act, 1890
10. Co-operative Societies Act, 1912
11. Depositories Act, 1996
12. Direct Tax Vivad Se Vishwas Act, 2020
13. Expenditure Tax Act, 1987
14. Finance (No. 2) Act, 1957
15. Finance (No. 2) Act, 1962
16. Finance (No. 2) Act, 1991
17. Finance (No. 2) Act, 1996
18. Finance (No. 2) Act, 1998
19. Finance (No. 2) Act, 2004
20. Finance (No. 2) Act, 2009
21. Finance (No. 2) Act, 2014
22. Finance (No. 2) Act, 2019
23. Finance Act, 1942
24. Finance Act, 1946
25. Finance Act, 1950
26. Finance Act, 1951
27. Finance Act, 1953
28. Finance Act, 1958
29. Finance Act, 1961
30. Finance Act, 1965
31. Finance Act, 1966
32. Finance Act, 1969
33. Finance Act, 1972
34. Finance Act, 1973
35. Finance Act, 1974
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38. Finance Act, 1978
39. Finance Act, 1979
40. Finance Act, 1981
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76. Finance Act, 2019
77. Finance Act, 2020
78. Finance Act, 2021
79. Finance Act, 2022
80. Finance Act, 2023
81. Finance Act, 2024
82. Foreign Contribution (Regulation) Act, 2010
83. Foreign Exchange Management Act, 1999
84. Foreign Exchange Regulation Act, 1973
85. Foreign Trade (Development and Regulation) Act, 1992
86. Income Tax Act, 1863 [Repealed]
87. Income Tax Act, 1870 [Repealed]
88. Income Tax Act, 1871 [Repealed]
89. Income Tax Act, 1872 [Repealed]
90. Income Tax Act, 1918 [Repealed]
91. Income Tax Act, 1922 [Repealed]

92. Interest-Tax Act, 1974
93. Limited Liability Partnership Act, 2008
94. Micro, Small and Medium Enterprises Development Act, 2006
95. Multi-State Co-operative Societies Act, 2002
96. Partnership Act, 1932
97. Prevention of Money-Laundering Act, 2002
98. Prohibition of Benami Property Transactions Act, 1988
99. Reserve Bank of India Act, 1934
100. Sale of Goods Act, 1930
101. Securities and Exchange Board of India Act, 1992
102. Securities Contracts (Regulation) Act, 1956
103. Special Economic Zones Act, 2005
104. Trusts Act, 1882
105. Wealth-tax Act, 1957

Amending Acts

1. Benami Transactions (Prohibition) Amendment Act, 2016
2. Companies (Amendment) Act, 2015 [Repealed]
3. Companies (Amendment) Act, 2017 [Repealed]
4. Companies (Amendment) Act, 2019
5. Companies (Amendment) Act, 2020
6. Companies (Amendment) Ordinance, 2018
7. Companies (Amendment) Ordinance, 2019
8. Companies (Amendment) Second Ordinance, 2019
9. Constitution (1st Amendment) Act, 1951 to till date
10. Direct Tax Laws (Amendment) Act, 1989 [Repealed]
11. Direct Tax Laws (Second Amendment) Act, 1989
12. Foreign Trade (Development and Regulation) Amendment Act, 2010 [Repealed]
13. Income-tax (Amendment) Act, 1939
14. Income-tax (Amendment) Act, 1946
15. Insolvency and Bankruptcy (2nd Amendment) Act, 2020
16. Insolvency and Bankruptcy (Amendment) Act, 2018 [Repealed]
17. Insolvency and Bankruptcy (Amendment) Act, 2019 [Repealed]
18. Insolvency and Bankruptcy (Amendment) Act, 2020
19. Insolvency and Bankruptcy (Second Amendment) Act, 2018 [Repealed]
20. Multi-State Co-operative Societies (Amendment) Act, 2023
21. Prevention of Money-Laundering (Amendment) Act, 2005
22. Prevention of Money-Laundering (Amendment) Act, 2012 [Repealed]
23. Reserve Bank of India (2nd Amendment) Act, 1947
24. Reserve Bank of India (2nd Amendment) Act, 1957
25. Reserve Bank of India (2nd Amendment) Act, 1991
26. Reserve Bank of India (Amendment and Miscellaneous Provisions) Act, 1953
27. Reserve Bank of India (Amendment) Act, 1940 [Repealed]
28. Reserve Bank of India (Amendment) Act, 1946
29. Reserve Bank of India (Amendment) Act, 1949
30. Reserve Bank of India (Amendment) Act, 1955
31. Reserve Bank of India (Amendment) Act, 1956
32. Reserve Bank of India (Amendment) Act, 1957

33. Reserve Bank of India (Amendment) Act, 1960
34. Reserve Bank of India (Amendment) Act, 1962
35. Reserve Bank of India (Amendment) Act, 1974
36. Reserve Bank of India (Amendment) Act, 1978
37. Reserve Bank of India (Amendment) Act, 1991
38. Reserve Bank of India (Amendment) Act, 1997
39. Reserve Bank of India (Amendment) Act, 2006 [Repealed]
40. Reserve Bank of India (Second Amendment) Act, 1940 [Repealed]
41. Securities and Exchange Board of India (Amendment) Act, 2002
42. Securities Contracts (Regulation) Amendment Act, 2007 [Repealed]
43. Securities Laws (Amendment) Act, 2004 [Repealed]
44. Securities Laws (Amendment) Act, 2014
45. Special Economic Zones (Amendment) Act, 2019 [Repealed]
46. Taxation Laws (Amendment and Miscellaneous Provisions) Act, 1965
47. Taxation Laws (Amendment and Miscellaneous Provisions) Act, 1986 [Repealed]
48. Taxation Laws (Amendment) Act, 2000
49. Taxation Laws (Amendment) Act, 2001
50. Taxation Laws (Amendment) Act, 2005 [Repealed]
51. Taxation Laws (Amendment) Act, 2016
52. Taxation Laws (Amendment) Act, 2019
53. Taxation Laws (Amendment) Act, 2021
54. Taxation Laws (Second Amendment) Act, 2016 [Repealed]
55. Trusts (Amendment) Act, 1917 [Repealed]
56. Trusts (Amendment) Act, 2016

Rules

1. Appellate Tribunal for Foreign Exchange (Recruitment, Salary & Allowances & Other Conditions of Service of Chairperson & Members) Rules, 2000
2. Authority for Advance Rulings (Procedure for Appointment as Chairman and Vice-Chairman) Rules, 2016
3. Authority for Advance Rulings (Procedure) Rules, 1996
4. Authority for Advance Rulings (Terms and Conditions of Service and Salaries and Allowances of Chairman, Vice-Chairman and Members) Rules, 2016
5. Banking Cash Transaction Tax Rules, 2005
6. Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Rules, 2015
7. Central Civil Services (Leave) Rules, 1972
8. Commodities Transaction Tax Rules, 2013
9. Companies (Acceptance of Deposits) Rules, 2014
10. Companies (Accounting Standard) Rules, 2006
11. Companies (Accounting Standards) Rules, 2021
12. Companies (Accounts) Rules, 2014
13. Companies (Adjudication of Penalties) Rules, 2014
14. Companies (Appointment and Qualification of Directors) Rules, 2014
15. Companies (Appointment and Remuneration of Managerial Personnel) Rules, 2014
16. Companies (Arrests in connection with Investigation by Serious Fraud Investigation Office) Rules, 2017
17. Companies (Audit and Auditors) Rules, 2014

18. Companies (Authorised to Register) Rules, 2014
19. Companies (Compromises, Arrangements and Amalgamations) Rules, 2016
20. Companies (Corporate Social Responsibility Policy) Rules, 2014
21. Companies (Cost Records and Audit) Rules, 2014
22. Companies (Creation and Maintenance of Databank of Independent Directors) Rules, 2019
23. Companies (Declaration and Payment of Dividend) Rules, 2014
24. Companies (Director Identification Number) Rules, 2006
25. Companies (Filing of Documents and Forms in Extensible Business Reporting Language) Rules, 2015
26. Companies (Incorporation) Rules, 2014
27. Companies (Indian Accounting Standards) Rules, 2015
28. Companies (Inspection, Investigation and Inquiry) Rules, 2014
29. Companies (Issue of Global Depository Receipts) Rules, 2014
30. Companies (Listing of equity shares in permissible jurisdictions) Rules, 2024
31. Companies (Management and Administration) Rules, 2014
32. Companies (Mediation and Conciliation) Rules, 2016
33. Companies (Meetings of Board and its Powers) Rules, 2014
34. Companies (Miscellaneous) Rules, 2014
35. Companies (Prospectus and Allotment of Securities) Rules, 2014
36. Companies (Registered Valuers and Valuation) Rules, 2017
37. Companies (Registration of Charges) Rules, 2014
38. Companies (Registration of Foreign Companies) Rules, 2014
39. Companies (Registration Offices and Fees) Rules, 2014
40. Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016
41. Companies (Restriction on Number of Layers) Rules, 2017
42. Companies (Share Capital and Debentures) Rules, 2014
43. Companies (Significant Beneficial Owners) Rules, 2018
44. Companies (Specification of Definitions Details) Rules, 2014
45. Companies (Transfer of Pending Proceedings) Rules, 2016
46. Companies (Winding Up) Rules, 2020
47. Company Court Rules, 1959
48. Company Law Board (Fees on Applications and Petitions) Rules, 1991
49. Depositories (Appeal to Securities Appellate Tribunal) Rules, 2000
50. Depositories (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Rules, 2005
51. Direct Tax Dispute Resolution Scheme Rules, 2016
52. Direct Tax Vivad se Vishwas Rules, 2020
53. Equalisation levy Rules, 2016
54. Expenditure-tax Rules, 1987
55. Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Rules, 2012
56. Foreign Contribution (Regulation) Rules, 2011
57. Foreign Exchange (Authentication of Documents) Rules, 2000
58. Foreign Exchange (Compounding Proceedings) Rules, 2000
59. Foreign Exchange Management (Adjudication Proceedings and Appeal) Rules, 2000
60. Foreign Exchange Management (Current Account Transactions) Rules, 2000

61. Foreign Exchange Management (Encashment of Draft, Cheque, Instrument and Payment of Interest) Rules, 2000
62. Foreign Exchange Management (Non-debt Instruments) Rules, 2019
63. Foreign Exchange Management (Overseas Investment) Rules, 2022
64. Foreign Trade (Regulation) Rules, 1993
65. Haryana Micro and Small Enterprises Facilitation Council Rules, 2007
66. Haryana Micro and Small Enterprises Facilitation Council Rules, 2021
67. Income Declaration Scheme Rules, 2016
68. Income Tax Appellate Tribunal Members (Recruitment and Conditions of Service) Rules, 1963
69. Income-tax (Certificate Proceedings) Rules, 1962
70. Income-tax (Dispute Resolution Panel) Rules, 2009
71. Income-tax Appellate Tribunal Rules, 1963
72. Income-tax Rules, 1962
73. Income-tax Settlement Commission (Procedure) Rules, 1997
74. Income-tax Settlement Commission Rules, 1987
75. Insolvency and Bankruptcy (Application to Adjudicating Authority for Bankruptcy Process for Personal Guarantors to Corporate Debtors) Rules, 2019
76. Insolvency and Bankruptcy (Application to Adjudicating Authority for Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Rules, 2019
77. Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016
78. Insolvency and Bankruptcy (Insolvency and Liquidation Proceedings of Financial Service Providers and Application to Adjudicating Authority) Rules, 2019
79. Insolvency and Bankruptcy (prepackaged insolvency resolution process) Rules, 2021
80. Insolvency and Bankruptcy Board of India (Annual Report) Rules, 2018
81. Insolvency and Bankruptcy Board of India (Form of Annual Statement of Accounts) Rules, 2018
82. Insolvency and Bankruptcy Board of India (Medical Facility to Chairperson and Whole-time Members) Scheme Rules, 2019
83. Insolvency and Bankruptcy Board of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and members) Rules, 2016
84. Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016
85. Investor Education and Protection Fund Authority (Appointment of Chairperson and Members holding of meetings and provision for offices and officers) Rules, 2016
86. Investor Education and Protection Fund Authority (Appointment of Chairperson and Members, holding of meetings and provision for offices and Officers) Rules, 2016
87. Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of Service of Deputy General Manager, Private Secretary, Personal Assistant, Stenographer, Senior Secretariat Assistant (SSA) and Junior Secretariat Assistant (JSA) Recruitment Rules, 2018
88. Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of Service of General Manager and Assistant General Manager) Rules, 2017
89. Kisan Vikas Patra Rules, 1988
90. Limited Liability Partnership (Significant Beneficial Owners) Rules, 2023
91. Limited Liability Partnership (Winding up and Dissolution) Rules, 2012

92. Limited Liability Partnership Rules, 2009
93. Micro, Small and Medium Enterprises Development (Furnishing of Information) Rules, 2009
94. Micro, Small and Medium Enterprises Development (Furnishing of Information) Rules, 2016
95. Micro, Small and Medium Enterprises Fund Rules, 2016
96. Ministry of Corporate Affairs, the Serious Fraud Investigation Office, Assistant Director (Forensic Audit), Senior Assistant Director (Forensic Audit) and Deputy Director (Forensic Audit) Recruitment Rules, 2016
97. Ministry of Environment, Forest and Climate Change, Botanical Survey of India, Botanical Assistant Recruitment Rules, 2023
98. Ministry of Environment, Forest and Climate Change, Zoological Survey of India, Artist Grade I, Group 'B' Post, Recruitment Rules, 2023
99. Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes and Customs, Senior Translation Officer and Junior Translation Officer (Group 'B', Non-Gazetted, Non-Ministerial Posts) Recruitment Rules, 2023
100. Ministry of Statistics and Programme Implementation (Lower Division Clerk) Recruitment Rules, 2023
101. Ministry of Statistics and Programme Implementation (Multi-Tasking Staff) Recruitment Rules, 2023
102. Multi-State Co-operative Societies Rules, 2002
103. National Board for Micro, Small and Medium Enterprises Rules, 2006
104. National Company Law Appellate Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Officers and other Employees) Rules, 2020
105. National Company Law Appellate Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Staff Car Drivers) Rules, 2020
106. National Company Law Appellate Tribunal (Salaries and Allowances and other terms and conditions of service of the Chairperson and other Members) Rules, 2015
107. National Company Law Appellate Tribunal (Salaries, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Rules, 2015
108. National Company Law Appellate Tribunal Rules, 2016
109. National Company Law Tribunal (Procedure for reduction of Share Capital of Company) Rules, 2016
110. National Company Law Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Officers and other Employees) Rules, 2020
111. National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules, 2015
112. National Company Law Tribunal and National Company Law Appellate Tribunal (Procedure for investigation of misbehavior or incapacity of Chairperson, President and other Members) Rules, 2020
113. National Company Law Tribunal Rules, 2016
114. National Financial Reporting Authority (Manner of Appointment and other Terms and Conditions of Service of Chairperson and Members) Rules, 2018
115. National Financial Reporting Authority (Meeting for Transaction of Business) Rules, 2019

116. National Financial Reporting Authority (Recruitment, Salary, Allowances and Other Terms and Conditions of Service of Secretary, Officers and Other Employees of Authority) Rules, 2019
117. National Financial Reporting Authority appointment of Part-time members, Rules, 2022
118. National Financial Reporting Authority Rules, 2018
119. National Savings Certificates (IX-Issue) Rules, 2011
120. National Savings Certificates (VIII Issue) Rules, 1989
121. National Savings Scheme Rules, 1992
122. Nidhi Rules, 2014
123. Post Office (Monthly Income Account) Rules, 1987
124. Prevention of Money-Laundering (Appeal) Rules, 2005
125. Prevention of Money-Laundering (Appointment and Conditions of Service of Chairperson and Members of Adjudicating Authorities) Rules, 2007
126. Prevention of Money-Laundering (Appointment and Conditions of Service of Chairperson and Members of Appellate Tribunal) Rules, 2007
127. Prevention of Money-Laundering (Forms, Search and Seizure or Freezing and the Manner of Forwarding the Reasons and Material to the Adjudicating Authority, Impounding and Custody of Records and the Period of Retention) Rules, 2005
128. Prevention of Money-Laundering (Issuance of Provisional Attachment Order) Rules, 2013
129. Prevention of Money-Laundering (Maintenance of Records) Rules, 2005
130. Prevention of Money-Laundering (Manner of Receiving the Records authenticated Outside India) Rules, 2005
131. Prevention of Money-Laundering (Receipt and Management of Confiscated Properties) Rules, 2005
132. Prevention of Money-Laundering (Restoration of Property) Rules, 2016
133. Prevention of Money-Laundering (Taking Possession of Attached or Frozen Properties Confirmed by the Adjudicating Authority) Rules, 2013
134. Prevention of Money-Laundering (the Forms and the Manner of Forwarding a Copy of Order of Arrest of a Person along with the Material to the Adjudicating Authority and its period of Retention) Rules, 2005
135. Prevention of Money-Laundering (the Manner of forwarding a copy of the Order of Provisional Attachment of Property along with the Material, and copy of the Reasons along with the Material in respect of Survey, to the Adjudicating Authority and its period of Retention) Rules, 2005
136. Prevention of Money-Laundering (the Manner of Forwarding a Copy of the Order of Retention of Seized Property along with the Material to the Adjudicating Authority and the Period of its Retention) Rules, 2005
137. Procedure for Selection of Members of Monetary Policy Committee and Terms and Conditions of their Appointment Rules, 2016
138. Producer Companies Rules, 2021
139. Prohibition of Benami Property Transactions (Conditions of services of Members of Adjudicating Authority) Rules, 2019
140. Prohibition of Benami Property Transactions Rules, 2016
141. Rules and Regulations of the Goa Institute of Public Administration and Rural Development (GIPARD)

142. Safeguard Measures (Quantitative Restrictions) Rules, 2012
143. Securities and Exchange Board of India (Annual Report) Rules, 1994
144. Securities and Exchange Board of India (Annual Report) Rules, 2021
145. Securities and Exchange Board of India (Appeal to Central Government) Rules, 1993
146. Securities and Exchange Board of India (Debentures Trustees) Rules, 1993
147. Securities and Exchange Board of India (Form of Annual Statement of Accounts and Records) Rules, 1994
148. Securities and Exchange Board of India (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Rules, 1995
149. Securities and Exchange Board of India (Stock Brokers and Sub-Brokers) Rules, 1992
150. Securities and Exchange Board of India (Terms and Conditions of Service of Chairman and Members) Rules, 1992
151. Securities and Exchange Board of India (Underwriters) Rules, 1993
152. Securities and Exchange Board of India Appellate Tribunal (Procedure) Rules, 1995
153. Securities Appellate Tribunal (Procedure) Rules, 2000
154. Securities Appellate Tribunal (Salaries and Allowances and Other Conditions of Service of The Officers and Employees) Rules, 1997
155. Securities Appellate Tribunal (Salaries, Allowances and Other Terms and Conditions of Presiding Officer and Other Members) Rules, 2003
156. Securities Contracts (Reference to the Company Law Board) Rules, 1986
157. Securities Contracts (Regulation) (Appeal to Securities Appellate Tribunal) Rules, 2000
158. Securities Contracts (Regulation) (Procedure for Holding Inquiry and Imposing Penalties) Rules, 2005
159. Securities Contracts (Regulation) Rules, 1957
160. Securities Transaction Tax Rules, 2004
161. Settlement Commission (Income-tax and Wealth-tax) (Recruitment and Conditions of Service of Chairman, Vice-Chairmen and Members) Rules, 2015
162. Social Security Certificates Rules, 1982
163. Special Economic Zone Authority Rules, 2009
164. Special Economic Zones Rules, 2006
165. Taxation and Investment Regime for Pradhan Mantri Garib Kalyan Yojana Rules, 2016

Regulations

1. Adjudicating Authority (Procedure) Regulations, 2013
2. Adjudicating Authority Regulations, 2006
3. Companies Regulations, 1956
4. Company Law Board Regulations, 1991
5. FEM (Acquisition and Transfer of Immovable Property in India) Regulations, 2000 [Superseded]
6. FEM (Acquisition and Transfer of Immovable Property in India) Regulations, 2018 [Superseded]
7. FEM (Acquisition and Transfer of Immovable Property outside India) Regulations, 2000
8. FEM (Acquisition and transfer of Immovable Property outside India) Regulations, 2015 [Superseded]
9. FEM (Borrowing and Lending in Rupees) Regulations, 2000

10. FEM (Borrowing and Lending) Regulations, 2018
11. FEM (Borrowing or Lending in Foreign Exchange) Regulations, 2000
12. FEM (Cross Border Merger) Regulations, 2018
13. FEM (Crystallization of Inoperative Foreign Currency Deposits) Regulations, 2014
14. FEM (Debt Instruments) Regulations, 2019
15. FEM (Deposit) Regulations, 2000
16. FEM (Deposit) Regulations, 2016
17. FEM (Establishment in India of a Branch Office or a Liaison Office or a Project Office or any Other Place of Business) Regulations, 2016
18. FEM (Establishment in India of a branch office or a liaison office or a project office or any other place of business) Regulations, 2016
19. FEM (Establishment in India of Branch or Office or other Place of Business) Regulations, 2000
20. FEM (Export and Import of Currency) Regulations, 2000
21. FEM (Export and Import of Currency) Regulations, 2015
22. FEM (Export of Goods and Services) Regulations, 2015
23. FEM (Foreign Currency Accounts by a Person Resident in India) Regulations, 2000
24. FEM (Foreign Currency Accounts by a person resident in India) Regulations, 2015
25. FEM (Foreign Exchange Derivative Contracts) Regulations, 2000
26. FEM (Guarantees) Regulations, 2000
27. FEM (Insurance) Regulations, 2000
28. FEM (Insurance) Regulations, 2015
29. FEM (International Financial Services Centre) Regulations, 2015
30. FEM (Investment in Firm or Proprietary Concern in India) Regulations, 2000
31. FEM (Issue of Security in India by a Branch, Office or Agency of a Person resident outside India) Regulations, 2000
32. FEM (Manner of Receipt and Payment) Regulations, 2000
33. FEM (Manner of Receipt and Payment) Regulations, 2016 [Superseded]
34. FEM (Manner of Receipt and Payment) Regulations, 2023
35. FEM (Margin for Derivative Contracts) Regulations, 2020
36. FEM (Mode of Payment and Reporting of Non-Debt Instruments) Regulations, 2019
37. FEM (Offshore Banking Unit) Regulations, 2002
38. FEM (Overseas Investment) Regulations, 2022
39. FEM (Permissible Capital Account Transactions) Regulations, 2000
40. FEM (Possession and Retention of Foreign Currency) Regulations, 2000
41. FEM (Possession and Retention of Foreign Currency) Regulations, 2015
42. FEM (Realisation, Repatriation and Surrender of Foreign Exchange) Regulations, 2000
43. FEM (Realisation, Repatriation and Surrender of Foreign Exchange) Regulations, 2015
44. FEM (Regularization of Assets held abroad by a person resident in India) Regulations, 2015
45. FEM (Remittance of Assets) Regulations, 2000
46. FEM (Remittance of Assets) Regulations, 2016
47. FEM (Transfer or Issue of Any Foreign Security) Regulations, 2004 [Superseded]
48. FEM (Transfer or Issue of Security by a Person Resident Outside India) Regulations, 2000
49. FEM (Transfer or Issue of Security by a Person Resident Outside India) Regulations, 2017 [Superseded]

50. FEM (Withdrawal of General Permission To Overseas Corporate Bodies (OCBS)) Regulations, 2003
51. Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Regulations, 1978
52. IFSCA (Market Infrastructure Institutions) Regulations, 2021
53. Insolvency and Bankruptcy Board of India (Advisory Committee) Regulations, 2017
54. Insolvency and Bankruptcy Board of India (Bankruptcy Process for Personal Guarantors to Corporate Debtors) Regulations, 2019
55. Insolvency and Bankruptcy Board of India (Employees' Service) Regulations, 2017
56. Insolvency and Bankruptcy Board of India (Engagement Of Research Associates And Consultants) Regulations, 2017
57. Insolvency and Bankruptcy Board of India (Fast Track Insolvency Resolution Process for Corporate Persons) Regulations, 2017
58. Insolvency and Bankruptcy Board of India (Grievance and Complaint Handling Procedure) Regulations, 2017
59. Insolvency and Bankruptcy Board of India (Information Utilities) Regulations, 2017
60. Insolvency and Bankruptcy Board of India (Insolvency Professional Agencies) Regulations, 2016
61. Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulations, 2016
62. Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016
63. Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Regulations, 2019
64. Insolvency and Bankruptcy Board of India (Inspection and Investigation) Regulations, 2017
65. Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016
66. Insolvency and Bankruptcy Board of India (Mechanism for Issuing Regulations) Regulations, 2018
67. Insolvency and Bankruptcy Board of India (Model Bye-Laws and Governing Board of Insolvency Professional Agencies) Regulations, 2016
68. Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021
69. Insolvency and Bankruptcy Board of India (Procedure For Governing Board Meetings) Regulations, 2017
70. Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017
71. SEBI (Alternative Investment Funds) Regulations, 2012
72. SEBI (Appointment of Administrator and Procedure for Refunding to the Investors) Regulations, 2018
73. SEBI (Bankers to an Issue) Regulations, 1994
74. SEBI (Buy-back of Securities) Regulations, 1998
75. SEBI (Buy-Back of Securities) Regulations, 2018
76. SEBI (Certification of Associated Persons etc) Regulations, 2007
77. SEBI (Certification of Associated Persons in the Securities Markets) Regulations, 2007
78. SEBI (Collective Investment Schemes) Regulations, 1999
79. SEBI (Credit Rating Agencies) Regulations, 1999

80. SEBI (Custodian of Securities) Regulations, 1996
81. SEBI (Custodian) Regulations, 1996
82. SEBI (Debenture Trustees) Regulations, 1993
83. SEBI (Delisting of Equity Shares) Regulations, 2009
84. SEBI (Delisting of Equity Shares) Regulations, 2021
85. SEBI (Depositories and Participants) Regulations, 1996
86. SEBI (Depositories and Participants) Regulations, 2018
87. SEBI (Employees' Service) Regulations, 2001
88. SEBI (Foreign Institutional Investors) Regulations, 1995
89. SEBI (Foreign Portfolio Investors) Regulations, 2014
90. SEBI (Foreign Portfolio Investors) Regulations, 2019
91. SEBI (Foreign Venture Capital Investors) Regulations, 2000
92. SEBI (Index Providers) Regulations, 2024
93. SEBI (Infrastructure Investment Trusts) Regulations, 2014
94. SEBI (Intermediaries) Regulations, 2008
95. SEBI (Investment Advisers) Regulations, 2013
96. SEBI (Investor Protection and Education Fund) Regulations, 2009
97. SEBI (Issue and Listing of Debt Securities) Regulations, 2008
98. SEBI (Issue and Listing of Municipal Debt Securities) Regulations, 2015
99. SEBI (Issue and Listing of Non-Convertible Redeemable Preference Shares) Regulations, 2013
100. SEBI (Issue and Listing of Non-Convertible Securities) Regulations, 2021
101. SEBI (Issue and Listing of Securitised Debt Instruments and Security Receipts) Regulations, 2008
102. SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009
103. SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2018
104. SEBI (Issue of Sweat Equity) Regulations, 2002
105. SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015
106. SEBI (Merchant Bankers) Regulations, 1992
107. SEBI (Mutual Funds) Regulations, 1996
108. SEBI (Ombudsman) (Repeal) Regulations, 2023
109. SEBI (Ombudsman) Regulations, 2003 [Repealed]
110. SEBI (Portfolio Managers) Regulations, 1993
111. SEBI (Portfolio Managers) Regulations, 2020
112. SEBI (Procedure for Board Meetings) Regulations, 2001
113. SEBI (Procedure For Holding Enquiry By Enquiry Officer And Imposing Penalty) Regulations, 2002
114. SEBI (Procedure for Search and Seizure) Repeal Regulations, 2015
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116. SEBI (Prohibition of Insider Trading) Regulations, 1992
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6. BIT - India and Bangladesh
7. BIT - India and Belarus
8. BIT - India and Belgium
9. BIT - India and Bosnia and Herzegovina
10. BIT - India and Brunei Darussalam
11. BIT - India and Bulgaria
12. BIT - India and China
13. BIT - India and Croatia
14. BIT - India and Cyprus
15. BIT - India and Czech Republic
16. BIT - India and Denmark
17. BIT - India and Egypt
18. BIT - India and Finland
19. BIT - India and France
20. BIT - India and Germany
21. BIT - India and Hellenic Republic (Greece)
22. BIT - India and Hungary
23. BIT - India and Iceland
24. BIT - India and Indonesia
25. BIT - India and Israel
26. BIT - India and Italy
27. BIT - India and Jordan
28. BIT - India and Kazakhstan
29. BIT - India and Kuwait
30. BIT - India and Kyrgyz Republic
31. BIT - India and Lao PDR
32. BIT - India and Latvia
33. BIT - India and Libya
34. BIT - India and Lithuania
35. BIT - India and Macedonia
36. BIT - India and Malaysia
37. BIT - India and Mauritius
38. BIT - India and Mexico
39. BIT - India and Mongolia
40. BIT - India and Morocco
41. BIT - India and Mozambique
42. BIT - India and Myanmar
43. BIT - India and Netherlands
44. BIT - India and Oman
45. BIT - India and Philippines

46. BIT - India and Poland
47. BIT - India and Portugal
48. BIT - India and Qatar
49. BIT - India and Romania
50. BIT - India and Russian Federation
51. BIT - India and Saudi Arabia
52. BIT - India and Senegal
53. BIT - India and Serbia (Yugoslavia)
54. BIT - India and Slovak Republic
55. BIT - India and South Korea
56. BIT - India and Spain
57. BIT - India and Sri Lanka
58. BIT - India and Sudan
59. BIT - India and Sweden
60. BIT - India and Switzerland
61. BIT - India and Syrian Arab Republic
62. BIT - India and Taiwan
63. BIT - India and Tajikistan
64. BIT - India and Thailand
65. BIT - India and Trinidad and Tobago
66. BIT - India and Turkey
67. BIT - India and Turkmenistan
68. BIT - India and Ukraine
69. BIT - India and United Kingdom
70. BIT - India and Uzbekistan
71. BIT - India and Vietnam
72. BIT - India and Yemen

Double Taxation Avoidance Agreement (DTAA)

73. DTAA - India and Armenia
74. DTAA - India and Australia
75. DTAA - India and Austria
76. DTAA - India and Bangladesh
77. DTAA - India and Belarus
78. DTAA - India and Belgium
79. DTAA - India and Bhutan
80. DTAA - India and Brazil
81. DTAA - India and Bulgaria
82. DTAA - India and Canada
83. DTAA - India and China
84. DTAA - India and Croatia
85. DTAA - India and Cyprus
86. DTAA - India and Czech Republic
87. DTAA - India and Czechoslovakia
88. DTAA - India and Denmark
89. DTAA - India and Egypt
90. DTAA - India and Finland
91. DTAA - India and France

92. DTAA - India and Germany
93. DTAA - India and Greece
94. DTAA - India and Hungary
95. DTAA - India and Indonesia
96. DTAA - India and Ireland
97. DTAA - India and Israel
98. DTAA - India and Italy
99. DTAA - India and Japan
100. DTAA - India and Jordan
101. DTAA - India and Kazakstan
102. DTAA - India and Kenya (1985)
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104. DTAA - India and Korea
105. DTAA - India and Kyrgyz Republic
106. DTAA - India and Libya
107. DTAA - India and Macedonia
108. DTAA - India and Malaysia
109. DTAA - India and Malta
110. DTAA - India and Mauritius
111. DTAA - India and Mongolia
112. DTAA - India and Morocco
113. DTAA - India and Namibia
114. DTAA - India and Nepal
115. DTAA - India and Netherlands
116. DTAA - India and New Zealand
117. DTAA - India and Norway
118. DTAA - India and Oman
119. DTAA - India and Philippines
120. DTAA - India and Poland
121. DTAA - India and Portuguese Republic
122. DTAA - India and Qatar
123. DTAA - India and Romania
124. DTAA - India and Russia
125. DTAA - India and Singapore
126. DTAA - India and South Africa
127. DTAA - India and Spain
128. DTAA - India and Sri Lanka
129. DTAA - India and Sudan
130. DTAA - India and Sweden
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132. DTAA - India and Switzerland (Amendment) Agreement
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135. DTAA - India and Thailand (1986)
136. DTAA - India and Thailand (2015)
137. DTAA - India and Trinidad and Tobago
138. DTAA - India and Turkey

139. DTAA - India and Turkmenistan
140. DTAA - India and UAE
141. DTAA - India and UK
142. DTAA - India and USA
143. DTAA - India and Uganda
144. DTAA - India and Ukraine
145. DTAA - India and Uzbekistan
146. DTAA - India and Vietnam
147. DTAA - India and Zambia

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148. TIEA - India and Cayman Islands
149. TIEA - India and Jersey
150. TIEA - India and Liechtenstein
151. TIEA - India and Maldives

Notifications

- Central Board of Direct Taxes
- Finance Ministry
- Micro, Small and Medium Enterprises Ministry
- RBI

Circulars

- Securities and Exchange Board of India

Master Circular

- RBI
- Securities and Exchange Board of India

Master Direction

- RBI

Forms

- Income Tax Forms

Words and Phrases